

**GOVERNMENT OF INDIA  
MINISTRY OF EXTERNAL AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO.616  
TO BE ANSWERED ON 27.04.2016**

**INDIA-NEPAL RELATION**

**616. SHRI KAMAL NATH:  
SHRI K. N. RAMACHANDRAN:  
SHRI JYOTIRADITYA M. SCINDIA:**

**Will the Minister of EXTERNAL AFFAIRS be pleased to state:**

- (a) whether the Government is aware that Nepal has recently signed a transit and transportation treaty with China to shrug off its dependence on India;**
- (b) if so, the details thereof and whether a large number of agreements were entered into between Nepal and China in various other fields also;**
- (c) if so, the details in this regard; and**
- (d) the likely impact on India-Nepal relationship?**

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS  
[GEN. (DR) V. K. SINGH (RETD)]**

**(a) to (c) Details of agreements signed between Nepal and China is a matter between two sovereign governments. However, according to official Press Release of the Government of Nepal, following agreements were signed during the visit of Prime Minister of Nepal to China in March 2016:**

<b>S.No.</b>	<b>Agreements/MoUs/LoE</b>
<b>1.</b>	<b>Agreement on Transit Transport between the Government of the People's Republic of China and the Government of Nepal</b>
<b>2.</b>	<b>Agreement between the Government of the People's Republic of China and the Government of Nepal on the Construction, Management and Maintenance of the Xiarwa Boundary River Bridge, (Hilsa) Humla</b>
<b>3.</b>	<b>Agreement on Economic and Technical Cooperation between the Government of the People's Republic of China and the Government of Nepal to implement Pokhara Regional</b>

	<b>International Airport Project</b>
<b>4.</b>	<b>Framework Agreement on the provision of Mixed Loan between the Government of the People's Republic of China and the Government of Nepal to implement Pokhara Regional International Airport Project</b>
<b>5.</b>	<b>Letters of Exchange on Project Initiation for the Feasibility Study on Chinese Assistance to Nepal for Exploration of Oil and Gas Resources</b>
<b>6.</b>	<b>Memorandum of Understanding between the Ministry of Population and Environment of Nepal and National Development and Reform Commission of the People's Republic of China concerning the provision of goods for addressing climate change</b>
<b>7.</b>	<b>Memorandum of Understanding between the Ministry of Industry of Nepal and State Administration for Industry and Commerce of the People's Republic of China to strengthen intellectual property system</b>
<b>8.</b>	<b>Memorandum of Understanding between the Ministry of Commerce of the People's Republic of China and the Ministry of Commerce of Nepal on Launching the Joint Feasibility Study of China-Nepal Free Trade Agreement</b>
<b>9.</b>	<b>Memorandum of Understanding between China Banking Regulatory Commission and Nepal Rastra Bank</b>
<b>10.</b>	<b>Concessional Loan Agreement on Pokhara Regional International Airport</b>

**(d) India's age-old ties with Nepal are unique and special, characterized by an open border based on shared history, geography, culture, close people-to-people ties, mutual security and close economic linkages. Two-thirds of Nepal's global trade is with India and over 90% of Nepal's third country import-export transit through India.**

**India is committed to further strengthening and expanding India-Nepal cooperation across diverse areas including trade-economic and investment cooperation, developmental assistance, connectivity, culture and people-to-people level ties.**

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